



# In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 21<sup>ST</sup> JUNE, 2018]

**COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 2**

**BEFORE**

**HON'BLE MR JUSTICE N KOTISWAR SINGH**

DAILY

SI. No.	Case No	Party Detail	Petnr. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	WP(C)/471/2018 FIXED	CH. WANOI <b>Vs</b> STATE OF MANIPUR	MR. TH MANIHAR	GA
2)	WP(C)/472/2018 FIXED	M. PRIYO SINGH <b>Vs</b> STATE OF MANIPUR	MR. TH MANIHAR	GA
3)	WP(C)/496/2018 WITH CAVEAT 29/2018 FIXED	SHRI LAIPHRAKPAM RAJENDRO SINGH <b>Vs</b> THE SECRETARY/COMMISSION ER/PRINCIPAL SECRETARY TRIBAL AFFAIRS, HILLS AND SCHEDULES CASTES DEPT	MR. N JOTENDRO	MR. A ROMMEL GA
4)	WP(C)/536/2018	SHRI THAINGAMLUNG PANMEI <b>Vs</b> UNION OF INDIA	SAINEM LEIVON MR. BR SHARMA	MR S SAMARJEET CGC
5)	WP(C)/537/2018	SHRI GAIKHONLUNG PANMEI <b>Vs</b> STATE OF MANIPUR	MS AYANGLEIMA	GA
6)	WP(C)/538/2018	KASANGAI RIAMEI <b>Vs</b> STATE OF MANIPUR	MR IROM DENNING MR. I LALITKUMAR	GA

7)	WP(C)/539/2018	MANGBEL DAMA <b>Vs</b> STATE OF MANIPUR	MR SH POIREITON MEITEI MR. H ISHWARLAL	GA
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**ADMISSION**

8)	WP(C)/287/2018 FIXED	M SARDA DEVI <b>Vs</b> STATE OF MANIPUR	MR. A BIMOL	ADDL GA
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9)	<b>With</b> MC(WP(C))/111/2018 FIXED	SH MANITOMBI DEVI <b>Vs</b> STATE OF MANIPUR	MRS. G PUSHPA	GA
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10)	<b>With</b> WP(C)/192/2018 FIXED	SRI THINGNAM INAOCCHA SINGH <b>Vs</b> STATE OF MANIPUR	MRS. G PUSHPA	GA
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**HEARING PART HEARD**

11)	CRP(C.R.P. Art.227)/21/2015	KH IBEYAIMA DEVI AND ANR <b>Vs</b> KO KETUKI DEVI AND 2 ORS	MR. Y SANAJAOBA MR. RK MILAN MR. RK NOKULSANA	MR. P TAMPHAMANI MR. L RAJU MR. N KUMARJIT MR. U AUGUSTA MR. Y NIRMOLCHAND MR. N SURENDRAJIT
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12)	WP(C)/286/2016	PAOTINTHANG SITLHOU <b>Vs</b> UNION OF INDIA AND 2 ORS	MR. H HENARY MR. INAOCCHA MR. S JOYCHANDRA MR. TH BABLOO	MR S SAMARJEET CGC MR. S RUPACHANDRA, ASG
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**HEARING**

13)	WP(C)/36/2016	DR O SANAYAI SINGH <b>Vs</b> STATE OF MANIPUR	MR. TH BABLOO MR SH POIREITON MEITEI MR. H ISHWARLAL	GA
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14)	WP(C)/275/2016	HAOBAM TIKEN SINGH <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MR L BRAJAKUMAR MR. AMARJIT NAOREM	GA
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15)	WP(C)/315/2016	RUBY SORAM <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MS DONNAPRIYA ASEM MR. K ROZHAN MR. N CHURCHILL MR. NG JAGATCHANDRA MR. PH SANAJAOBA MR. RK KULAJIT MR. M DEVANANDA	MR S SURESH CGC MR. KH CHONJON MS KH ROJITA MR TH SUBOL MR. SH TOMBISANA GA
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16)	WP(C)/983/2016	L VERNALINDA <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. SH TOMBISANA SHARMA MS KH ROJITA MR TH SUBOL MR. KH CHONJON	GA
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17)	WP(C)/1/2017	L CHAOBI DEVI <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. P JACOB MR. TH KHAGEMBA MR. KH TOMBA MR. KH TARUNKUMAR	GA
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18)	WP(C)/85/2017	PS THAPA AND 2 ORS <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MS. L REBIKA MS NG SARAH DEVI MS S SHUBHARANI DEVI MS. TH PREMLATA MR ID GIL MR. M RAKESH	MR ADDL. AG
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19)	MC(WP(C))/119/2017	DR. H BIRLA DEVI <b>Vs</b> UNION OF INDIA AND 2 ORS	MS. BABITA TH	MR. BP SAHU MR. S RUPACHANDRA, ASG
20)	<b>With</b> WP(C)/160/2017	DR HEMAM BIRLA DEVI <b>Vs</b> UNION OF INDIA AND 2 ORS	MS. BABITA TH	Mr PHUNGYO ZINGKHEI MR. BP SAHU MR. M HEMCHANDRA Mr ASG
21)	WP(C)/135/2017	MD SIRAJUR RAHAMAN KHAN <b>Vs</b> STATE OF MANIPUR AND 2 ORS	MR. H RATNA MR. KH SANTOSH MS. ROSELINE KH MRS. O NIRMALA MR. KH BINOYKUMAR	GA MR DR RK DEEPAK
22)	WP(C)/595/2017	DR YENGGHOM SANTIKUMAR SINGH <b>Vs</b> THE MANIPUR UNIVERSITY	MRS. G PUSHPA	MR. BP SAHU
23)	WP(C)/599/2017	KHUNDRAKPAM JASPER SINGH <b>Vs</b> STATE OF MANIPUR	MR. I LALITKUMAR	GA
24)	WP(C)/786/2017	SMT. LAISHRAM SATYABATI DEVI <b>Vs</b> THE UNION OF INDIA	MR. BP SAHU	MR S SAMARJEET CGC
25)	<b>With</b> MC(WP(C))/56/2018	LISHAM GANGA DEVI <b>Vs</b> UNION OF INDIA	MR. CH BIMOLCHANDRA	MR S SAMARJEET CGC
26)	WP(C)/924/2017	SOROKHAIBAM SAROJA DEVI <b>Vs</b> STATE OF MANIPUR	MR. W OJIT	GA
27)	WP(C)/85/2018 NOT BY HON'BLE KH. NOBIN, J	L TRINITY MEITEI <b>Vs</b> UNION OF INDIA	MR. HS PAONAM	MR S SURESH CGC
28)	<b>With</b> WP(C)/65/2018 NOT BY HON'BLE KH. NOBIN, J	NG ARUNKUMAR SINGH <b>Vs</b> UNION OF INDIA	MR. N IBOTOMBI	Mr ASG

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. TH MANIHAR 12-06-2018 To 21-06-2018
- 2) MR. A MOHENDRO 19-06-2018 To 22-06-2018
- 3) MR. AMARJIT NAOREM 20-06-2018 To 22-06-2018

**( R.K. MEMCHA DEVI )**  
**REGISTRAR (JUDL.)**